NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 28.01.2020</u> <u>NOTICE</u>

Take notice that the following matters Adjourned on 23.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Competition Appeal	The Board of Control For	23.01.2020	26.02.2020
	(AT) No. 07 of 2018	Cricket in India		
	Part Heard	Vs.		
		Competition Commission of		
		India & Anr.		
2.	Competition Appeal	Karam Chand Thapar& Bros.	23.01.2020	25.02.2020
	(AT) No. 12 of 2018	(Coal Sales) Ltd.		
	Part Heard	Vs.		
		CCI &Ors.		
		With		
3.	Competition Appeal	Naresh Kumar & Co. Pvt. Ltd.	23.01.2020	25.02.2020
	(AT) No. 13 of 2018	Vs.		
	Part Heard	CCI &Ors.		
		With		
4.	Competition Appeal	Nair Coal Services Pvt. Ltd.	23.01.2020	25.02.2020
	(AT) No. 14 of 2018	Vs.		
	Part Heard	CCI &Ors.		
5.	Competition Appeal	Vinod Kumar Gupta	23.01.2020	26.02.2020
	(AT) No. 13 of 2017	Vs.		
		Competition Commission of		
		India & Anr.		

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